Central Administrative Tribunal Principal Bench, New Delhi

C.P. No.805/2015 IN O.A. No. 3948/2013 This is the 26th day of May, 2016

Hon'ble Shri Shekhar Agarwal, Member (A) Hon'ble Shri Raj Vir Sharma, Member(J)

Sh. Surender Kumar aged about 43 years S/o Late Shri Harpal Singh & another Casual Labourer conferred with Temporary Status (CLTS) while working as such in the establishment of Remount Training from Employment by an order dt. 12.11.2012 which was the subject matter of challenge in OA No. 3948/2013 and another

...Petitioner

(By Advocate: Mr. V.P.S. Tyagi)

Versus

- Shri G.Mohan Kumar, IAS
 Secretary, Ministry of Defence
 Union Govt. of India
 South Block New Delhi-110001.
- 2. Lt. General Jagvinder Singh Director General of RVS (RV-I) QMG's Branch AHQ IHQ of MOD (Army) West Block-III, R.K. Puram New Delhi.
- 3. Colonel Deep Ahlawat
 Commandant
 Remount Training School & Depot
 Saharanpur (U.P.)

... Respondents

(By Advocate: Mr. Hilal Haider)

Order (oral)

Hon'ble Mr. Shekhar Agarwal, Member (A)

This C.P. has been filed for alleged non-implementation of the order of

this Tribunal dated 08.10.2016. The aforesaid order has been challenged before

Hon'ble High Court of Delhi vide Writ Petition No. 11876/2015. Vide its order

dated 21.12.2015, the Hon'ble High Court of Delhi has stayed the operation of

the order of this Tribunal.

2. In view of the aforesaid, this C.P. is closed. Notices issued to the alleged

contemnors are discharged. However, liberty is given to the petitioner to revive

the C.P. in case the order of this Tribunal survives after the decision of the Writ

Petition.

(Raj Vir Sharma) Member (J) (Shekhar Agarwal) Member (A)

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